NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1440/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES:

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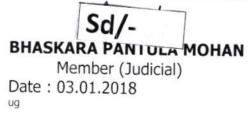
APCAX Construction V/s West Coast Fine Food (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION		SIGNATURE		
L.	Shewia. Latesh fe	ingg }.	Adu for Applicant.	1	L. V. Fariya	
- M	R. SHYAM KA	PADIA	COUNSEL	7	1015	
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ADV	CATES FO	or respon	Dent.			

ORDER CP 1440/I&BC/NCLT/MB/MAH/2017

- 1. On hearing the Learned Counsel for some time, certain queries have been raised, to be answered by the Learned Counsel on the next date of hearing.
- 2. A Ledger Account of the Creditor in the Books of Accounts of the Corporate Debtor is also to be placed on record.
- 3. Adjourned to 16.01.2018.



Sd/-M.K. SHRAWAT Member (Judicial)